

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI SPECIAL BENCH

(Virtual Hearing)

PRESENT: SHRI KHETRABASI BISWAL – MEMBER (JUDICIAL)

: SHRI SATYA RANJAN PRASAD – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.07.2024 AT 10:30 A.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/28/9/AMR/2023		9 of IBC	M/s. Zyna Med tech Private Limited Vs. M/s. Andhra Pradesh Med tech Zone Limited

**ORDER**

**Present:** Mr. Shiv Rohan Singh, Proxy counsel for the OC.

Ms. Sarvani Desiraju, Proxy counsel for the CD.

Written submissions of both the parties have been filed. Ld. Proxy Counsel for OC states that the matter has already been heard by the regular bench.

List for further consideration, before the regular bench on 24.07.2024.

Sd/-

**SATYA RANJAN PRASAD  
MEMBER (TECHNICAL)**

Sd/-

**KHETRABASI BISWAL  
MEMBER (JUDICIAL)**